

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No.104
New IA-2290/2022
IN
IB-431(ND)/2019

IN THE MATTER OF:

M/s. Shree Balaji Refractories Co
V/S
M/s. RGTL Industries Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 23.05.2022

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI NARNEDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

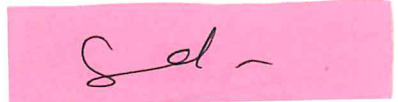
New IA-2290/2022 :

This is the 6th Progress report of the Liquidator in Company petition No.IA-1982/2020 filed in IB-431/ND/2019 under Section 33 in respect of RGTL Industries Limited.

After going through the Progress report filed through the present IA, the same is taken on record subject to just exceptions.

Consequently, the present IA stands **disposed of**.


(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)


(NARNEDER KUMAR BHOLA)
MEMBER (TECHNICAL)